

**DETAILS OF CRIMINAL CASES INVOLVING MEMBER OF PARLIAMENT  
/MEMBER OF LEGISLATIVE ASSEMBLY (MPs / MLAs)  
DISTRICT WISE (GOA) FOR THE MONTH OF OCTOBER 2024**

**Ref: Writ Petition ( Civil ) No. 699 of 2016 ( Supreme Court) ( Ashwini Kumar Upadhyay  
Vs Union of India & Ors.)**

**DISTRICT :NORTH GOA**

<b>Sr.No.</b>	<b>Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)</b>	<b>Case No.</b>	<b>Case Status</b>
1.	State of Goa Versus Mauvin Godinho Ors  Mauvin Godinho	SPCC/8/2001	Trial
2.	State of Goa versus Dayanand Ganesh Narvekar  Dayanand Ganesh Narvekar	CC/111/S/2012	Trial
3.	State of Goa Versus Atanasio Monserrate @ Babush and ors  Atanasio Monserrate	SCORS/4/2014	Trial

4.	State of Goa PI CB Ribandar V/s 1) Michael Lobo & 3 Ors.  Michael Lobo	CC/73/S/2016/A	Trial
5.	State of Goa Versus Shri Atanasio Teoflio Martins Monserrate @ Babush Monserrate  Atanasio Monserrate	SCORS/45/2018	Arguments
6.	1) Directorate of Enforcement Government of India- Through Rajesh Nair Assistant Director Panaji Zonal Office 1st Floor Jeevan Vishwas LIC building EDC Complex Patto Plaza Panaji Goa 403001 V/s 1) Shri Digambar Vasant Kamat 2) Shri Churchill Alemao  Shri Digambar Vasant Kamat & Shri Churchill Alemao	PMLA/1/2018	Report
7.	Directorate of Enforcement Government of India Versus Shri Dayanand Narvekar  Shri Dayanand Narvekar	PMLA/1/2019	Steps

8.	State of Goa Versus Mr. Churchill Alemao & Ors  Mr. Churchill Alemao & Mr. Digamber Kamat	SPCC/6/2019	Steps
9.	1) State of Goa(Crime Branch P.S) V/s 1) Shantaram Haldankar 2) Prakash Velip & 7 ors  Prakash Velip	CC/532/S/2022/A	Trial
10.	1) State of Goa(Crime Branch P.S) V/s 1) Prakash Velip & 4 Ors.  Prakash Velip	CC/569/S/2022/A	Report
11.	State of Goa Versus 1. Mr. Chetan Desai 2. Mr. Dayanand Narvekar  Shri. Chetan Desai & Shri Dayanand Narvekar	PMLA/2/2023	Steps
12.	1) State of Goa(Thr. C.B. P.S) V/s 1) Anant Shinde 2) Prakash Velip & 14 Ors.  Prakash Velip	CC/31/S/2023	Trial

13.	State of Goa(Valpoi Police Station) Versus Tukaram @ Manoj Parab & 49 Ors.  Viresh Borkar	CC/272/S/2024	Arguments
-----	---	---------------	-----------

## DISTRICT : SOUTH GOA

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	Crime Branch v/s Francisco Xavier Pacheco.  Francisco Xavier Pacheco @ Mickey	CC 209/S/2017/1	Report
2.	State ( Fatorda Police Station) v/s Vijay Sardessai  Vijay Sardessai S/o Jaivant Sardessai	CC 25/S/2022	Arguments
3.	Mormugao Police Station V/s Sankalp Amonkar,Shradha Amonkar, Sandesh Mesta, Reshma Ravankar.Sarika Palkar,Bhavana Bhosle,Murari Bandekar, Nilesh Navelkar,Rekha Pacheco,Agnelo Pe- reira, Devendra Shetye,Jose fernendes, Dayaneshwar Gaonkar, Sandeep Haldankar, Shantaeram Paradkar,Ra-	CC 55/P/2023	Appearance

	<p>jan Wagh, Uday Naik, Sheshmani Chawdhari, Shivshankar Balutagi, Vepuri Venkatadri, Praveen Amonkar, Santosh alyekar, Pratik Palyekar, Suraj @ Balan Chodankar</p> <p>Sankalp Amonkar</p>		
4.	<p>State ( Collem Police Station)</p> <p>V/s</p> <p>Rafique Latif, Rajesh Kerkar, Arvind Sharma, Sanjay @ Sameer Naik, Sukesh Pujari, Balram Gurav, Vishal Fadte @ Phadke Bhovar Solanki, Rajesh Fal Dessai.</p> <p>Rajesh Fal Dessai S/o Khushali Fal Dessai</p>	CC 86/S/2022	Appearance
5.	<p>Dy. Collector</p> <p>V/s</p> <p>Ganesh Chandru Gaonkar</p> <p>Ganesh Chandru Gaonkar</p>	CC 234/P/2022	Report
6.	<p>Dy. Collector</p> <p>v.s</p> <p>Subhash Phal Dessai</p> <p>Subhash Phal Dessai</p>	CC 340/P/2022	Steps
7.	<p>Dy. Collector</p> <p>v/s</p> <p>Subhash Phal Dessai</p> <p>Subhash Phal Dessai</p>	CC 341/P/2022	Steps

8.	Anil A Bandodkar V/s Francisco Xavier Pacheco  Francisco Xavier Pacheco @ Mickey, S/o Late Mr. Joao Francis Pacheco	CC 519/NI/2022	Trial
----	--	----------------	-------